

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-17/2015/10044/A**

From :- Shri Romen Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the 14<sup>th</sup> November, 2022

Sub: **Station leave permission.**

Ref:- Your letter Nos. DJHj/22/2618 dtd 10.11.2022.  
Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 12.11.2022, after Lok Adalat, till the morning of 14.11.2022.** The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

self-

**REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-17/2015/10045/A, dated 14.11.22**

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

  
**REGISTRAR (VIGILANCE)**

Rde